

GOVERNMENT OF INDIA

MINISTRY OF PETROLEUM AND NATURAL GAS

RAJYA SABHA

UNSTARRED QUESTION NO. 1984

ANSWERED ON 07/08/2023

Central excise duty and cess on diesel, petrol and ATF

1984 Shri Deepender Singh Hooda:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the amount collected as central excise, VAT and cess per litre sale of diesel, petrol, and Aviation Turbine Fuel (ATF) in Delhi;
- (b) the details of revenue collected by Government from central excise and cess from sale of diesel, petrol and Aviation Turbine Fuel (ATF) in each of the last five financial years including the financial year 2022-23;
- (c) the details of gain in revenue to Government by way of withdrawal of subsidy on LPG cylinders in financial year 2020-21, 2021-22 and 2022-23; and
- (d) the increase in central excise duty and cess on sale of petrol, diesel in last five years?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS

(SHRI RAMESWAR TELI)

(a): The details of total central excise duty (including cess and surcharge) on per litre Petrol, Diesel and Aviation Turbine Fuel (ATF) are given as under:

Effective Date	Petrol* (Rs. per litre)	Diesel (Rs. per litre)	ATF
22/05/2022	19.90	15.80	11%

Source: Petroleum Planning and Analysis Cell

*Note: An additional Basic Excise duty @Rs 2/ltr has been levied on unblended petrol (not blended with ethanol or methanol) intended for retail sale w.e.f. 01.11.2022.

The details of VAT /Sales tax on Petrol and Diesel and ATF at Delhi as on 01.08.2023 are as follows:

Petrol	Diesel	ATF
19.40%	16.75% plus Rs. 250 per KL Air Ambience Cess	25.00%

(b) to (d): The details of contribution of petroleum sector to exchequer from all activities since 2018-19 are given below:

(Rs. in Crore)			
	Total Contribution to Central Exchequer	Total Contribution to State Exchequer	Total Contribution of Petroleum Sector to Exchequer
2018-19	348041	227591	575632
2019-20	334315	221056	555370
2020-21	455069	217650	672719
2021-22	492303	282122	774425
2022-23 (P)	428067	320651	748718

The above is based on data provided to Petroleum Planning and Analysis Cell (PPAC) by 15 major oil & gas companies. The amount reported by the companies to PPAC is the consolidated amount of all taxes/cess/ duties /GST etc. for crude oil and petroleum products.

(P) – Provisional

India imports more than 60% of its domestic LPG consumption. Prices of LPG in the country are linked to its price in the international market. However, Government continues to modulate the effective price to consumer for Domestic LPG. The subsidy, as admissible, is credited to the bank accounts of eligible beneficiaries. In addition, Government has started a targeted subsidy of Rs. 200 per 14.2 Kg cylinder for Pradhan Mantri Ujjwala Yojana (PMUY) beneficiaries for upto 12 refills a year for years 2022-23 and 2023-24.

During the period 2020-21 to 2022-23, the average Saudi CP (international benchmark for LPG pricing) went up from \$415 per MT to \$712 per MT. However, the increase in international prices was not fully passed on in retail prices, due to which the Oil Marketing Companies (OMCs) suffered under recoveries of approximately Rs. 28,000 crore on sale of domestic LPG. To compensate this, Government paid a one-time compensation of Rs. 22,000 crore to OMCs in FY 2022-23. During Covid Pandemic, Government also provided about 14.17 Crore free LPG refills to PMUY households under Pradhan Mantri Gareeb Kalyan Package during 2020.

The details of revision in Excise duty rates on Petrol and Diesel for the last 5 years are as below:

Effective Date	Petrol (Rs/Ltr)	Diesel (Rs. /Ltr)
05.10.2018	17.98	13.83
06.07.2019	19.98	15.83
14.03.2020	22.98	18.83
06.05.2020	32.98	31.83
02.02.2021	32.90	31.80
04.11.2021	27.90	21.80
22.05.2022	19.90	15.80

Source: Petroleum Planning and Analysis Cell (PPAC)

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